

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(11)(a)-HC/2021/ 24909

18th November, 2021

NOTIFICATION

In exercise of the powers conferred under sub-rule(5) of Rule 5 of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Service) Rules, 2014, Hon'ble the Chief Justice of the High Court of Tripura has been pleased to reconstitute the High Court's Monitoring Committee for an overall monitoring of the process of recruitment of all categories of employees of the District Courts' Ministerial Establishment as follows:

Hon'ble the Chief Justice	Chairperson
Hon'ble Mr. Justice S. Talapatra	Member
Hon'ble Mr. Justice T. Amarnath Goud	Member
Hon'ble Mr. Justice Arindam Lodh	Member
Hon'ble Mr. Justice S.G. Chattopadhyay	Member

This is issued with immediate effect in supersession of the earlier Notification No.F.44(11)(a)-HC/2018/18570, dated 24.11.2018 issued by the High Court.

By order,

Sd/-

(D. M. Jamatia)
Registrar General

No.F.44(11)(a)-HC/2021/ 24910-34

18th November, 2021

Copy for information and necessary action to:

- (01) The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- (02) The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
- (03) The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;

- (04) The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
- (05) The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
- (06) The LR & Secretary, Law Department, Government of Tripura, Agartala;
- (07) The District & Sessions Judge, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia;
- (08) The Judge, Family Court, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Belonia, South Tripura District;
- (09) The Director, Tripura Judicial Academy, Agartala;
- (10) The Registrar (Vigilance), High Court of Tripura, Agartala;
- (11) The Registrar (Judicial), High Court of Tripura, Agartala;
- (12) The Member-Secretary, Tripura State Legal Services Authority, Agartala;
- (13) The Secretary, High Court Legal Services Committee, Agartala;
- (14) The Registrar (Admn. P & M), High Court of Tripura, Agartala;
- (15) The Joint Registrar, High Court of Tripura, Agartala;
- (16) The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Judicial District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
- (17) All Deputy Registrars, High Court of Tripura, Agartala;
- (18) The Chief Librarian, High Court of Tripura, Agartala;
- (19) The Assistant Registrar(s), High Court of Tripura, Agartala;
- (20) The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court;
- (21) All the Superintendents, High Court of Tripura, Agartala;
- (22) The Sr. Grade-Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
- (23) The Court Master (s), High Court of Tripura, Agartala;
- (24) The Bench Clerk(s), High Court of Tripura, Agartala; and
- (25) Order File.

 18/4/21
Registrar General